

**No.GOB(I) 1/2016**

**HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 22<sup>ND</sup> NOVEMBER, 2016.**

**NOTIFICATION**

The following transfers and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
01	Sri. K.B.Changappa	Principal District and Sessions Judge, TUMAKURU.	Principal City Civil and Sessions Judge, BENGALURU CITY. (Vacant Court)
02	Sri. P.G.M.Patil	Principal District and Sessions Judge, RAICHUR.	Principal District and Sessions Judge, MYSURU. (Vacant Court)
03	Sri. R.J.Satish Singh	Principal District and Sessions Judge, HASSAN.	Principal District and Sessions Judge, BELAGAVI. (Vacant Court)
04	Sri. Rajendra Badamikar	Principal District and Sessions Judge, KOLAR.	Principal District and Sessions Judge, TUMAKURU. (Vice Sri.K.B.Changappa – transferred)
05	Sri.R.B.Dharmagoudar	XXI Addl. City Civil and Sessions Judge, BENGALURU CITY. (Special Court – CBI Cases)	Principal District and Sessions Judge, UDUPI. (Vacant Court)
06	Sri. Anil Bheemsen Katti	I Addl. Principal Judge, Family Court, BENGALURU.	Principal District and Sessions Judge, KOLAR. (Vice Sri.Rajendra Badamikar – transferred)

1	2	3	4
07	Sri. Krishnamurthy B. Sangannavar	IX Addl. City Civil and Sessions Judge, BENGALURU CITY.	Principal District and Sessions Judge, HASSAN. (Vice Sri.R.J.Satish Singh – transferred)
08	Smt. Manjula	I Addl. District and Sessions Judge, RAMANAGARA.	Principal District and Sessions Judge, RAICHUR. (Vice Sri.P.G.M.Patil – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-  
(ASHOK G. NIJAGANNAVAR)  
REGISTRAR GENERAL.

To,  
The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Prl. Judge, Family Court, Bengaluru and the Prl. District and Sessions Judge, Ramangara, with a request to make necessary arrangements to relieve the officers concerned and to send proposal for concurrent appointment to the courts which will become vacant due to above transfers.
02. The Prl. District and Sessions Judges of Tumakuru, Raichur, Mysuru, Hassan, Belagavi, Kolar and Udupi.
03. The officers concerned with a direction to get themselves relieved from the present charge of their posts immediately and proceed to take charge of their new posts.
04. The Courts concerned.
05. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

06. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
08. The Accountant General in Karnataka, Bengaluru.
09. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
10. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
11. The Registrar General/Registrar (Vigilance)/Registrar (Recruitment)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Computers)/Registrar (Review and Statistics)/ Registrar (Infrastructure and Maintenance).
12. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
13. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
14. The D.R.-cum-P.S. to the Hon'ble Chief Justice.
15. All the Private Secretaries to the Hon'ble Judges.
16. The Director, Karnataka Judicial Academy, Bengaluru.
17. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
18. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
19. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA- I/HCA-II/HCL & LCBS, LCA-I, II, III, Branches of this office.
21. Spare copies.